

| <i>Year</i> | <i>No. of case</i> |
|-------------|--------------------|
| 1983        | 1                  |
| 1984        | 3                  |
| 1985        | -                  |
| 1986        | 2                  |
| 1987        | 1                  |

(b) C.B.I. has reported that no case was sent up for prosecution during the year 1987.

(c) and (d). Certain cases of irregularities/frauds relating to Chandni Chowk (Delhi) and Connaught Circus (New Delhi) Branches of State Bank of Indore have been referred to the C.B.I. for examination as to whether these cases could be taken up for investigation by it.

[*Translation*]

#### **Loans Advanced by Syndicate Bank in Uttar Pradesh**

9096. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Syndicate Bank which as a lead bank has been allotted several districts including Mathura district in Uttar Pradesh is not giving loans for the purchase of tractors and other agricultural implements;

(b) if so, the reasons therefor;

(c) whether Government have imposed any ban on agricultural loans; and

(d) if not, the reasons as to why the Syndicate bank is not giving agricultural loans?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Syndicate Bank has reported that it has been granting loans for the purchase of tractors in Uttar Pradesh.

(b) to (d). Do not arise.

[*English*]

#### **Transfer Policy of State Bank of Indore**

9097. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the details regarding the implementation of the guidelines given by the Reserve bank of India to the State Bank of Indore about transfer policy of the officers;

(b) the number of officers transferred as per the policy during the current year;

(c) the number of transfer orders issued and cancelled by the bank during the current year;

(d) whether it is a fact that the policy is not strictly followed by the bank; if so, the number of officers of Delhi/Connaught Place branch in whose case transfer order have not been complied with; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) (a) State Bank of Indore has reported that its transfer policy is based on Government instructions and guidelines issued by State Bank of India.

(b) The number of officers transferred under the bank's transfer policy during the current calendar year is 97.